

Food Corporation of India (FCI) is never done below the Minimum Support Price (MSP). However, producers/farmers are free to sell their produce in open market.

Generally, there has not been any decrease in the retail/whole sale price of foodgrains.

#### **Benefits of "One Nation One Card" scheme**

2158. SHRI MANAS RANJAN BHUNIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is planning to introduce "One Nation One Card" in all the States;
- (b) if so, the exact planning to introduce such ration card;
- (c) the manner in which problems of different States would be addressed in this scheme; and
- (d) the manner in which the people would be benefited with the newly proposed ration card scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) The Department of Food & Public Distribution in collaboration with all States/UTs is implementing a Scheme namely "Integrated Management of Public Distribution System (IM-PDS)" during 2018-19 and 2019-20. The main objective of the scheme is to introduce nation-wide portability of ration card holders under National Food Security Act, 2013 (NFSA) through 'One Nation One Ration Card' System, to lift their entitled foodgrains from any Fair Price Shop (FPS) in the country without the need to obtain a new ration card. This system would largely benefit numerous migratory beneficiaries who frequently change their place of dwelling in search of work/employment or for other reasons across the country and eventually get deprived of their quota of subsidised foodgrains under NFSA due to migration from their native place.

Through this system migratory beneficiaries shall be able to access their food security entitlements from any FPS of their choice/convenience by using their same/ existing ration card after biometric/Aadhaar authentication on electronic Point of Sale (ePoS) device at the FPS in another State/UT.

At present the facility of inter- State portability is enabled in 8 States *i.e.* in four clusters of 2-adjointing States of Andhra Pradesh & Telangana, Gujarat & Maharashtra, Haryana & Rajasthan, and Karnataka & Kerala.

It is further envisaged that all four clusters, as above, and a few other States having already implemented intra-State portability shall be integrated together into single national platform *w.e.f.* January 2020. Thereafter, rollout of National Portability in other States/UTs shall be done as and when the national de-duplication of all ration cards/beneficiaries under NFSA is completed and biometric/Aadhaar authentication based distribution is enabled in the State/UT.

#### **Pensionary documents of retired personnel of FCI**

†2159. SHRI RAMNATH THAKUR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the pensionary documents of personnel who retired under compulsory retirement scheme are not available in the Kolkata office of Food Corporation of India (FCI);
- (b) if so, the details thereof; and
- (c) the details of action taken against the negligent officers who are responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) No Sir.

(b) and (c) In view of above, question does not arise.

#### **Rise in prices of onions**

†2160. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that onion prices have risen unexpectedly during the last three months, *i.e.* September, October and November;

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†Original notice of the question was received in Hindi.